

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 124**

(Appeal No. 415/252/ND/2020)

**IN THE MATTER OF:**

Bharat Jatropa Garden Estates Pvt. Ltd. ... Applicant/Petitioner

Vs

ROC &Ors. ... Respondent

**Order under Section 252.**

**Order delivered on 21.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the ROC :  
For the ITD : Mr. Abhishek Maratha, Mr. Pratyaksh Gupta, Adv.

**ORDER**

None appears for the appellant. On the last date of hearing, Learned Counsel for the appellant sought time to file additional documents but till date no documents are filed.

List on 09.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

Mukesh